

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I
SECTION-I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE No. 61 /2015-2020
NEW DELHI, DATED THE, 16TH FEBRUARY, 2018

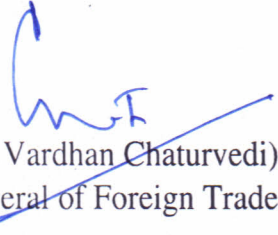
Subject: Inclusion of Seaports located at Dhamra Port and Dighi Port under Para 4.37 of Hand Book of Procedures 2015-20. - reg.

In exercise of powers conferred under Paragraph 1.03 of the Foreign Trade Policy 2015-2020, as amended from time to time, the Director General of Foreign Trade makes the following amendment in Hand Book of Procedures 2015-2020.

2. **Seaport located at Dhamra Port and Dighi Port** are added at the end of Sea Ports in paragraph 4.37(a) of Handbook of Procedures (2015-20) related to Port of Registration.

(In the revised edition of Handbook of Procedures, names of these Ports would be placed in correct alphabetical order).

3. **Effect of this Public Notice:** Seaports located at Dhamra Port and Dighi Port are included in paragraph 4.37(a) of Handbook of Procedures (2015-20) for availing export promotion benefits under Chapter 4 of Foreign Trade Policy.


(Alok Vardhan Chaturvedi)
Director General of Foreign Trade

(Issued from File No 01/94/180/454/AM11/PC-4)